

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BAIBHAV PROPERTIES PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	BAIBHAV PROPERTIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	04.09.2007
3.	Authority under which corporate debtor is incorporated / registered	The Registrar of Companies, Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201OR2007PTC009510
5.	Address of the registered office and principal office (if any) of corporate debtor	PLOT NO. 717, BJB NAGAR BHUBANESWAR, ODISHA, 751014, bjb9337@gmail.com
6.	Insolvency commencement date in respect of corporate debtor	30.11.2021 being the date of order by NCLT, Cuttack
7.	Estimated date of closure of insolvency resolution process	28.05.2022 being the 180th day from the date of order
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Surya Kanta Satapathy & IBBI/IPA-001/IP-P00598/2017-2018/11050
9.	Address and e-mail of the interim resolution professional, as registered with the Board	MMS Chambers, Room No. 1-2, 4A, House Street, Kolkata-700 001, suryakantasatapathy@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Satapathy & Co. A/353, Ground Floor, Saheed Nagar, ZICA Building, Bhubaneswar -751007. E-mail: cirp.baibhav@gmail.com& suryakantasatapathy@yahoo.co.in
11.	Last date for submission of claims	14.12.2021 , being the 14th day from date of order by the NCLT, Kolkata
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es): Not yet identified
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link:www.ibbi.gov.in/downloadform.html Physical Address: Satapathy & Co. A/353, Ground Floor, Saheed Nagar, ZICA Building, Bhubaneswar -751007.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BAIBHAV PROPERTIES PRIVATE LIMITED on 30th November 2021.

The creditors of BAIBHAV PROPERTIES PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 14.12.2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional
Date and Place

SURYA KANTA SATAPATHY
INSOLVENCY PROFESSIONAL, KOLKATA
Regn. No:- IBBI/IPA-001
IP-P00598/2017-18/11050

: Surya Kanta Satapathy
: 03-12-2021 & Bhubaneswar